

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI**

O. A. No. 657/2024

IN THE MATTER OF:

Suo Motu "News Item titled "Swell waves likely to strike coastal areas over weekend" appearing in The Hindu dated 04.05.2024."

INDEX

Sl. No.	Description	Page No
1	Reply Statement filed by the 8 th pRespondent (KCZMA, Kerala)	1 - 3

Dated at Chennai on this 19th day of August, 2024


COUNSEL FOR 8th RESPONDENT

Dr. Prabhu Gondri
Standing Counsel for KCZMA, Kerala
Mob. No.9444398701
Prabhu.ijs@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW
DELHI**

Original Application No. 657/2024

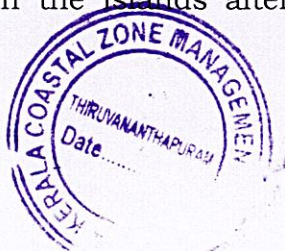
News Item titled "Swell waves likely to strike coastal areas over weekend" appearing in The Hindu dated 04.05.2024

REPLY STATEMENT FILED ON BEHALF OF THE 8th RESPONDENT

I, Suneel Pamidi IFS aged 42 years, working as Member Secretary, Kerala Coastal Zone Management Authority at Thiruvananthapuram, do hereby solemnly affirm and sincerely state as follows:-

I am well acquainted with the facts of the case from the available records and I am authorized to file this statement on behalf of the Kerala Coastal Zone Management Authority. I carve leave of the Hon'ble Tribunal to statement as and when additional facts are available to the Respondent. It is submitted that the Kerala Coastal Zone Management Authority submit certain facts, which are necessary for the present Application and placed hereunder in seriatim.

1. As per D.O No. IA3-12/7/2021-IA.III dated 01.04.2022, the Ministry of Environment Forest & Climate Change (MoEF&CC) had informed that Integrated Island Management Plan (IIMP) shall be prepared for the Islands with area of more than 10 hectares (176 Nos.). The National Centre for Sustainable Coastal Management (NCSCM) has been requested to prepare Integrated Island Management Plan for these islands and the same will be submitted to Ministry of Environment Forest & Climate Change for approval. The relaxation of the No Development Zone (NDZ) buffer to 20m from 50m will be implemented in the islands after the approval of Integrated Island



SUNEEL PAMIDI IFS
Member Secretary
Kerala Coastal Zone
Management Authority
Thiruvananthapuram

Management Plan by Ministry of Environment Forest & Climate Change.

2. The Shoreline Change Assessment for Kerala was carried out by National Centre for Sustainable Coastal Management (NCSCM) and maps showing High, Medium and Low erosion stretches were prepared in 1:25000 scale and the same is incorporated in Coastal Zone Management Plan (CZMP) 2019 for the state of Kerala.
3. It is respectfully submitted that, the Coastal Zone Management Plan (CZMPs) of all 10 Coastal districts of Kerala i.e., Kasargod, Kannur, Kozhikoide, Malapuram, Thrissur, Ernakulam, Kottayam, Alappuzha, Kollam and Thiruvananthapuram districts under Coastal Regulation Zone Notification, 2019 was approved by the Ministry of Environment, Forest and Climate Change through letter dated 16.10.2024 as per the Coastal Regulation Zone Notification 2019. (MoEF&CC Approval has been attached as Annexure R8(a)).

Under the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to pass an appropriate order or orders as this Hon'ble Tribunal may deem fit and proper in circumstances of the case and thus render justice.

Dated at Chennai/New Delhi on this the 13th day of December, 2024.



SUNEEL PAMIDI IFS
Member Secretary
Kerala Coastal Zone
Management Authority
Thiruvananthapuram

[Handwritten Signature]
8th RESPONDENT

VERIFICATION

I, Suneel Pamidi IFS, aged 42 years, working as Member Secretary, KCZMA at Thiruvananthapuram, do hereby verify that the contents of para 1 is true

to the best of my personal knowledge and para 1 believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai/New Delhi on this the 13th day December, 2024.



SUNEEL PAMIDI IFS
Member Secretary
Kerala Coastal Zone
Management Authority
Thiruvananthapuram


8th RESPONDENT